

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:5471  
ANSWERED ON:28.04.2003  
STEEL DEVELOPMENT FUND  
RADHA MOHAN SINGH

**Will the Minister of STEEL be pleased to state:**

- (a) the total funds deposited in the Steel Development Fund during the last two years;
- (b) the target fixed in this regard;
- (c) whether the target has been achieved;
- (d) if not, the reasons therefor;
- (e) the details of utilization of the funds;
- (f) whether this fund has been utilized for employment generation; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BRAJA KISHORE TRIPATHY)

(a) The break up of the amount paid by the main producers viz. SAIL and TISCO (without considering any adjustments) during the last two financial years is as follows:

2001-2002 2002-2003 Total (in Rs. crs)

SAIL	13.00	0.00	13.00
TISCO	9.00	10.00	19.00

(b) Considering the position of liquidity of the Main Producers, it has been decided in the 38th SDF Managing Committee that SAIL & TISCO will pay Rs.45.00 crores and Rs.12.00 crores respectively, in cash, during a financial year, without considering any adjustments.

(c) No, Sir.

(d) Main Producers have cited acute financial crunch as the main problem in paying SDF dues in cash.

(e) As per the decision of the Government, the existing corpus of the SDF which is in the form of loans to the Main Producers may continue to be recycled to them.

The interest proceeds on these loans are to be utilised for the following purposes:

- (i) Cash Award for Prime Minister`s Trophy
- (ii) Reimbursement of SSIC Rebate Claims of the Main Producers (TISCO, RINL & IISCO)
- (iii) Research & Development Expenditure under the aegis of the Empowered Committee of Ministry of Steel.
- (iv) Expenditure for Economic Research Unit of JPC.
- (v) Environment and pollution control in the iron and steel sector.
- (vi) Export Promotion and market development.

(f) No, Sir.

(g) Not applicable in view of (f) above.